NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2015 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2018

NAME OF THE TRANSFEROR

: X VALUES TEHCNOLOGIES PVT LTD

NAME OF THE TRANSFERRE

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. Name (in Capital)

Represented by

Signature

a. B. Sarath balu

PIZTITIONER For Respondent

ORDER

Counsel for petitioner present. Representative of ROC present and filed report. He is directed to furnish a copy of the same to the other side. The matter is adjourned at request for hearing submissions. Put up on 13.02.2018.

-501-(S VIJAYARAGHAVAN) -sel-

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc